

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:367
ANSWERED ON:23.11.2011
ANONYMOUS COMPLAINTS
Argal Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number and details of `anonymous complaints` received by the Government during each of the last three years and the current year;
- (b) the action taken by the Government on each of the said anonymous complaints; and
- (c) the guidelines adopted by the Government on anonymous complaints?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION(SHRI VAYALAR RAVI)

- (a) In respect of the Ministry of Civil Aviation, no records of the anonymous complaints received during the previous years is maintained. A total of 8 numbers anonymous complaints have been received in the Ministry during the 2011.
- (b) & (c) No action on the anonymous complaints received in the Ministry is required to be taken as per Manual of Office Procedure and Central Vigilance Commission (CVC) guidelines.